

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 1877
TO BE ANSWERED ON 4TH AUGUST, 2026**

**TRANSPARENCY AND RULE AMENDMENTS IN DOCUMENT VERIFICATION
UNDER NRI QUOTA FOR NEET COUNSELING**

1877# SMT. LAXMI VERMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of the fact that for admission to NRI seats under the Chhattisgarh State quota and the All India quota, an NRI certificate is mandatory and agents misuse the non availability of certificates under the NRI quota;
- (b) whether Government is amending the rules for NRI seats to create a strict online document verification portal to ensure joint online document verification in collaboration with the Ministry of Health and Family Welfare and the Ministry of External Affairs; and
- (c) whether any concrete plan is being prepared for legal action against contractors/intermediaries/private colleges facilitating fake admissions?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): The Medical Counselling Committee (MCC) of Directorate General of Health Services (DGHS) conducts the counselling for seats of undergraduate (UG/MBBS) and postgraduate (PG) medical courses as per the scheme devised by the Hon'ble Supreme Court of India. Counselling for UG Course covers 15% All India Quota (AIQ) seats; 100% seats of Central Institutes/ Universities, Deemed Universities; 100% seats in all the Institutes of National Importance (INI). Counselling for PG courses covers 50% seats of All India Quota seats, 100% seats of Central Institutes/Universities and Deemed Universities. The MCC is also entrusted with the responsibility of conducting counselling for 15% of Non-Resident Indian (NRI) Quota seats of Deemed Universities whereas counselling for NRI Quota seats in Private Medical Colleges is conducted by the respective State counselling authorities.

Candidates seeking admission in UG/PG Medical Courses under the NRI Quota for counselling under AIQ are required to submit a certificate issued by the concerned Indian Diplomatic Mission in the country of their residence in support of their claim as an NRI candidate. As informed by the Ministry of External affairs, the NRI certificate is issued to

eligible individuals who qualify as NRI under as per the provisions of the Income Tax Act, 1961 for various purposes in India. The candidates are required to upload NRI Certificate along with other relevant documents online on the MCC portal effective from 2026. Accordingly, the documents submitted by NRI candidates are duly verified by the MCC and the allotted institute in accordance with the prescribed procedure.
